

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 318
103(ND)2009

IN THE MATTER OF:

Sh. Lalit Agarwal & Ors

.....APPLICANT/PETITIONER

Vs

BSL Buildcon Pvt. Ltd. Ors.

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 08.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Swarlipi Deb Roy, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Ms. Swarlipi Deb Roy, Learned Counsel appearing for the Petitioner has submitted that certain interlocutory applications are pending adjudication which have not been listed today and she will take steps to get those applications listed. The Registry is directed to list all pending interlocutory applications on the next along with the main matter.

List the matter on **09.09.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)